

**DIVISION BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.27/2022, CA No.31/2022, CA No.34/2022, CA No.38/2022,  
CA No.39/2022, CA No.40/2022 & CA No.41/2022 IN CP NO.49/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ANKIT JAIN V/S UNIVERSUS PHOTO IMAGINGS LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Nalin Kohli with Sh. Sanjeev : *For the Petitioner in main CP & Sharma, Sh. Palash Agarwal & Sh. Respondent in CA No.27/2022, CA Abhishek Srivastava, Advs. No.31/2022, CA No.34/2022, CA No.38/2022, CA No.39/2022, CA No.40/2022 & CA No.41/2022*

Sh. Anand Chibbar, Sr. Adv. assisted : *For the Respondent No.1, 14-21 in by Sh. NPS Chawla alongwith Sh. main CP & Applicant in CA Sujoy Datta, Ms. Nishtha Khurana, No.27/2022, CA No.31/2022, CA Sh. Aarsheya Sharda, Advs. & Sh. No.34/2022 Anil Kumar, PCS*

Sh. Ankit Kumar Singh, PCS : *For the Res. Nos.2, 3, 5, 7, 9, 10 & 12 in main CP and Applicant in CA No.38/2022, CA No.39/2022, CA No.40/2022 & CA No.41/2022*

**ORDER**

- 1.** Ld. Counsel representing the parties are present through VC.
- 2.** At the request of Ld. Counsel, Sh. Nalin Kohli representing the Petitioner seeks an adjournment.
- 3.** Let the matter be adjourned for further hearing on 11<sup>th</sup> July, 2024 at 2:30 p.m.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**23<sup>rd</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**